

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 60 OF 2016 &
I.A. NO. 151 OF 2016**

Dated: 30th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s. Maru Transmission Service Co. Ltd. Appellant (s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv,
Mr. Aditya Shankar
Mr. Sameer Sinha
Mr. Madhup Singhal, A.R.

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R-1

Mr. Bipin Gupta and
Mr. S.K. Bansal for R-2

ORDER

Admit. Issue notice returnable on 11.08.2016. The Respondents may file reply on or before 29.06.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 14.07.2016 after serving copy on the other side.

List the matter on **11.08.2016**.

**(I.J. Kapoor)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**